GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4012 ANSWERED ON:31.07.2009 LOANS FOR HOUSE CONSTRUCTION Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a): whether some State Governments including Andhra Pradesh had requested the Union Government to give loans for construction of houses for the weaker section under the Differential Rate of Interest (DRI) scheme; and
- (b): if so, the details thereof during the last three years and the current year and action taken thereon, so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): Pursuant to Budget Announcement 2007-08, the limit of housing loan under Differential Rate of Interest (DRI) Schemes has been enhanced from Rs. 5,000/- to Rs. 20,000/- per beneficiary. Further, in pursuance of Budget Announcement 2008-09 Public Sector Banks have been advised by Indian Banks` Association (IBA) to provide a top up loan of Rs. 20,000/- to the beneficiaries of Indira A was Yoj ana under DRI scheme.